

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGSPetition(s) for Special Leave to Appeal (Civil)...../2008  
CC 7597-7617/2008

(From the judgement and order dated 09/01/2007 in WP No. 3746/2006 & WP No. 6508/2004 & WP No. 11217/2005 & WP No. 12389/2006 & WP No. 14068/2004 & WP No. 17426/2006 & WP No. 18159/2005 & WP No. 18362/2003 & WP No. 18449/2005 & WP No. 18773/2006 & WP No. 23397/2006 & WP No. 26853/2006 & WP No. 27905/2006 & WP No. 28537/2005 & WP No. 29373/2003 & WP No. 30125/2004 & WP No. 31269/2006 & WP No. 32015/2005 & WP No. 32073/2005 & WP No. 33587/2006 & WP No. 36036/2004 of The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA &amp; ORS.

Petitioner(s)

VERSUS

M/S SIEMENS LTD. &amp; ORS.

Respondent(s)

With I.A. 1 (C/delay in filing SLP and with appln(s) for c/delay in refiling SLP and office report )

Date: 16/05/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Mr. P.V. Dinesh, Adv.

For Respondent(s)

Mr. C.Mukund, Adv.

Mr. Auneesh Garg, Adv.

Mr. Shashank Sharma, adv.

Mr. B.K.Jain, Adv.

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UPON hearing counsel the Court made the following  
ORDER

Delay condoned.

Issue notice.

Mr. C.Mukund, Adv. appears and accepts notice on behalf  
of the respondents.

Tag with SLP(C) No. 6914/2007.

(Shashi Sareen)  
Court Master(Vijay Aggarwal)  
Court Master